

Title: Requests the Central Government to settle the Narmada water dispute.

SHRI P.S. GADHAVI (KUTCH): Sir, thank you very much for giving me this opportunity. I would like to invite the attention of this august House towards acute shortage of drinking water in my constituency, that is, Kutch. After the unprecedented cyclonic storm, many persons have lost their lives and more than 12 lakh fruit-bearing trees have been lost. The only hope for the people of Kutch for drinking water and irrigation is Narmada water and Narmada water is entangled in a dispute for so many years. The Supreme Court has fixed the next date for hearing of the case for 13th August. I only urge, through you, upon this Government that this matter requires to be settled. Otherwise the people of Kutch will have no other go but to migrate. Without water, they cannot live there. Their condition is very miserable. Their only hope is Narmada water. I request the Government that the Narmada water issue be settled, as included in the National Agenda for Governance. This dispute requires to be settled, otherwise so many repercussions will be there and many divisions will be there.